

Bridge at Dingraghat on National Highway No. 31

2509. Shri F. G. Sen: Will the Minister of Transport and Communications be pleased to state:

(a) whether proposal to construct a bridge at Dingraghat on the Mahananda on National Highway No. 31 has been abandoned; and

(b) if not, what is the present position and the time that will be required to complete it?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) The tenders for the work have been invited and are under consideration. It will take about 3 years to complete the work after its commencement.

Major Irrigation Projects

2510. Shri Abdul Salam: Will the Minister of Irrigation and Power be pleased to state the capital cost per acre separately for each major completed irrigation project including its canal system since the beginning of the Second Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 39.]

Investigation Units

2511. Shri Ram Krishan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any of the States have organised investigation units for irrigation and power projects for the better implementation of the Second Plan as well as the preparation of the Third Five Year Plan; and

(b) if so, which are those States?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 40.]

Tourists who visited Bhakra Nangal Dam

2512. { Shri Ram Krishan:
Shri Pangarkar:

Will the Minister of Transport and Communications be pleased to state:

(a) the number of tourists and high dignitaries who visited Bhakra Nangal Dam during the current year so far; and

(b) the names of countries from which they came?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 1,43,081 upto 15th August, 1958, of which 884 were foreigners.

(b) Afghanistan, Algeria, Australia, Austria, Burma, Ceylon, China, Czechoslovakia, East Africa, Egypt, Germany, Holland, Iran, Japan, Nepal, North Viet-nam, Poland, Rumania, Saudi Arabia, Switzerland, Trinidad, U.K., U.S.A., U.S.S.R. and Yugoslavia.

Ticketless Travelling by Railway Employees

2513. Shri Ram Krishan: Will the Minister of Railways be pleased to state:

(a) the number of railway employees that have been detected travelling without tickets in upper classes during 1957-58 and 1958-59 so far; and

(b) the steps Government propose to take to reduce such unauthorised travel in higher classes?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 21 in 1957 and 5 in 1958-59 upto end of June, 1958.

(b) All the steps taken against ticketless travel are aimed equally at detecting ticketless or irregular travel in upper classes by railway employees. Further, besides being charged according to the provisions of the Indian Railways Act, railway employees travelling without proper tickets are taken up with departmentally.